

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR K BABU

Petition(s) for Special Leave to Appeal (C) No(s). 31523/2017

NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY & ANR. Petitioner(s)

VERSUS

VEER SINGH & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.108340/2017-CONDONATION OF DELAY IN FILING and IA No.108344/2017-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.108342/2017-EXEMPTION FROM FILING O.T. and IA No.30625/2018-INTERVENTION/IMPLEADMENT and IA No.30627/2018-EXEMPTION FROM FILING O.T.)

Date : 14-11-2018 This petition was called on for hearing today.

For Petitioner(s)

Mr. Rachit Mittal, Adv.
Mr. Sudhir Naagar, AOR

For Respondent(s)

Mr. Ujjwal Pandey, Adv.
Mr. Ankur Yadav, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos.6, 8 and 10 to 12 have expired. The Ld. Counsel for the petitioner to take appropriate steps in this regard within four weeks, as last opportunity.

List again on 7.1.2019.

K BABU
Registrar